

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 99 of 2020

IN THE MATTER OF:

Monotrone Leasing Pvt. Ltd.

...Appellant

Versus

PM Cold Storage Pvt. Ltd.

...Respondent

Present:

For Appellant : Ms. Charu Tyagi, Advocate

For Respondent : Mr. Zain A. Khan and Mr. Nishant Piyus, Advocates

ORDER

17.02.2020 It is represented on behalf of Appellant, that in the Reply of the Respondent filed some pages of the same are reported missing. Hence, the Learned Counsel for the Respondent is directed to serve a copy of Reply, in complete format to the Learned Counsel for the Appellant within 24th February, 2020. The Registry is directed to list the matter on **12th March, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn